

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 1210 of 2018
IN
APPEAL NO. 272 OF 2018

Dated : 18th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Bhopal Dhule Transmission Company Limited **Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Surabhi Pandey

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Nehul Sharma for R-2

ORDER

We direct the Registry to list Appeal No. 17 of 2019 along with Appeal No. 272 of 2018 since same controversy in issue is raised in the said appeal.

List the matter for hearing on **17.09.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson